

National Company Law Tribunal

Allahabad Bench

CP NO 80/241-244/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE COMPANY: Classic Infrapromotes Pvt Ltd & Ors

SECTION OF THE COMPANIES ACT: U/S 241-244 of Companies Act, 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Vaibhram Khandekar	Advocate	Petitioner	Vaibhram
<u>2.</u>	Anil Kumar	PGS	Prasny Counsel. for Resp.	Anil

Order dated 27.02.2017

CP No. 80/241-244/ALD/2016 Classic Infrapromotes Pvt Ltd &

Ors

Parties are represented by their respective counsel. As Senior counsel for opposite party is not available today. Hence, the matter is further adjourned for hearing in respect of interim prayer. Meanwhile interim order will continue. List the matter on 09.03.2017.


SH. H.P. CHATURVEDI (Judicial Member)